

Central Administrative Tribunal
Principal Bench
New Delhi

CP No. 809/2017 in OA No.1192/2017

New Delhi this the 16th Day of February, 2018

Hon'ble Mr. Raj Vir Sharma, Member (Judicial)
Hon'ble Ms. Nita Chowdhury Member (Administrative)

Smt. Jagwati, Aged 72 years
Widow of Late Ram Chand- Ex-UDC
R/o House No. 5, Molar Band
Badarpur,
New Delhi-110044 ... Petitioner

(By Advocate Mr. Pratap Ch. Mishra)

VERSUS

1. Sh. Satish Chander
Director Central Road Researching Institute
Delhi Mathura Road,
PO: CRRI, Okhla
New Delhi-110025.

2. Sh. Girish Sahni
Director General
Council of Scientific & Institutional Research (CSIR)
Govt of India, Rafi Marg,
New Delhi-110001. ... Respondents

(By Advocate : Mr. Bhuvnesh Satija)

O R D E R (ORAL)

(By Hon'ble Mr. Raj Vir Sharma, Member (J):-

Heard the learned counsel for the parties.

2. Learned counsel for the respondents submitted that in compliance of our directions, the respondents have passed the final order in the appeal. Learned counsel for the petitioner submitted that order passed by the respondents is not as per the law and it is incomplete.

3. In our opinion, the respondents have substantially complied with the order of this Tribunal. Therefore, this CP is closed. Notices issued to the respondents are discharged. However, the petitioner shall be at liberty to seek appropriate remedy, if need arises.

(Nita Chowdhury)
Member(A)

(Raj Vir Sharma)
Member (J)

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